

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 845  
(To be answered on the 2<sup>nd</sup> December 2021)**

**DRONE CORRIDOR PROJECT FOR CARGO**

**845. SHRI DULAL CHAND GOSWAMI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes dedicated drone corridor project for Cargo;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes any action plan to construct digital sky platform; and**
- (d) if so, the time by which it will be constructed?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b) National Unmanned Aircraft System Traffic Management (UTM) Policy Framework has been issued by the Ministry of Civil Aviation on 24 October 2021 for, inter-alia, facilitating safe and seamless transfer of goods by unmanned aircraft systems within and across zones. The UTM policy framework is a dynamic document subject to changes based on technological advancements, actual experiences and other developments in airspace management systems.**

**An airspace map of the country segregating the entire airspace into green, yellow and red zones is available on the digital sky platform to facilitate the operation of drones. Operation of drones in yellow and red zones is subject to the approval of Airports Authority of India (AAI) and Central Government respectively. No approval is however required for operation of drones in green zones which means the airspace upto a vertical distance of 400 feet.**

**(c) & (d) Digital Sky Platform seeks to regulate the entire gamut of operation of drone in the country. The airspace map of the country segregating the entire airspace into green, yellow and red zones is available on the digital sky platform to facilitate the operation of drones. Online forms on the Digital Sky Platform are likely to be available by 31 Jan 2022.**